

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1708
TO BE ANSWERED ON 11.02.2022

SCHEMES UNDER MINISTRY

1708. SHRI BASANTA KUMAR PANDA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of schemes implemented under the Ministry of Women and Child Development since the year 2014;
- (b) the objectives of the said schemes along with the amount of funds allocated, State/UT-wise; and
- (c) the district-wise number of beneficiaries under the said schemes in Odisha?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): The schemes implemented under the Ministry of Women and Child Development since the year 2014 are as under:

1. **POSHAN Abhiyaan:** POSHAN Abhiyaan, launched on 8th March, 2018 aims to address malnutrition issues across the nation through components like ICT Application, Convergence, Community Mobilization, Behavioural Change & Jan Andolan, Capacity Building, Incentives and Awards, and Innovations.
2. **Anganwadi Services:** Under Anganwadi Services, a package of six services is provided to Pregnant Women and Lactating Mothers and to Children under the age of 6 years i.e. (i) Supplementary Nutrition (SNP); (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up, and (vi) Referral Services. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.
3. **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition

and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets Rs.6,000/-.

4. **Beti Bachao Beti Padhao (BBBP)** : Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts.
5. **One Stop Centre(OSC) and Universalization of Women Helplines(WHL)**: Women Welfare Division is administering two schemes from Nirbhaya Fund namely One Stop Centre and Universalization of Women Helplines. The One Stop Centres (OSCs), popularly known as *Sakhi* Centres, aim to facilitate women affected by violence (including domestic violence) with a range of integrated services under one roof such as Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling, temporary shelter etc. The Women Helpline (WHL) Scheme provides 24 hours emergency and non-emergency response to women affected by violence, both in public and private spaces by linking them with appropriate authority such as Police, One Stop Centre, Hospital, Legal Services etc. WHL also supports women in distress with rescue van and counselling services in addition to providing information about women welfare schemes and programs across the country. Women can dial 181 short code to avail services from Women Helpline.
6. **Child Protection Services (CPS)**: The Ministry is implementing Child Protection Services Scheme under the Mission Vatsalya scheme (erstwhile Integrated Child Protection Scheme) since 2009-10 for supporting the children in difficult circumstances. Under the scheme institutional care is provided through Child Care Institutes (CCIs), as a rehabilitative measure. The programmes and activities in Homes inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship. Further CPS also provides for "After care" services after the age of 18 years to help sustain them during the transition from institutional to independent life. The primary responsibility of execution of the Act and implementation of Scheme rests with the States/UTs.
7. **Scheme for Adolescent Girls (SAG)**: is a Centrally-sponsored scheme which aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status under the nutrition component on one hand and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. under non-nutrition component on the other hand.
8. **Swadhar Greh** : The Swadhar Greh Scheme is being implemented as a Centrally Sponsored Scheme for women who are victims of difficult circumstances in need of institutional support for rehabilitation so that they could lead their life with dignity.

9. **Ujjawala** : The Ujjawala Scheme is being implemented as a Centrally Sponsored Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
10. **Working Women Hostel(WWH)** : Working Women Hostel Scheme is implemented by the Government with the objective to provide safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist.
11. **National Creche Scheme for the children of working mothers**: Ministry of Women and Child Development implements the National Crèche Scheme for the children of working mothers as a Centrally Sponsored Scheme through States/ UTs with effect from 01.01.2017 to provide day care facilities to children (age group of 6 months to 6 years) of working mothers. The Scheme provides an integrated package of the following services:

- i. Day care facilities including sleeping facilities.
- ii. Early stimulation for children below 3 years and pre-school education for 3 to 6 years old children
- iii. Supplementary nutrition (to be locally sourced)
- iv. Growth monitoring
- v. Health check-up and immunization

For effective implementation and improved delivery, presently in the XVth Finance Commission Cycle, the aforementioned schemes of the Ministry have been clubbed together into three verticals viz. **Mission Poshan 2.0**, **Mission Shakti** and **Mission Vatsalya**

(1) Mission Poshan 2.0 – an Integrated Nutrition Support Programme to address the challenges of malnutrition in the country has brought 3 important programmes/schemes under its ambit, viz., Anganwadi Services, Scheme for Adolescent Girls and Poshan Abhiyaan.

(2) Mission Shakti– comprises of two sub-schemes '**Sambal**' and '**Samarthya**' for safety and security of women and empowerment of women respectively. The existing schemes of One Stop Centres (OSC), Women Helplines (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal sub- scheme; while the existing schemes of Ujjwala, Swadhar Greh and Working Women Hostel, National Creche Scheme and the Pradhan Mantri Matru Vandana Yojana (PMMVY), have been subsumed in 'Samarthya'.

(3) Mission Vatsalya – recognizing children to be one of the supreme national assets, the Child Protection Scheme(CPS) has been strengthened for better outreach and protection for children in need and care in a mission mode.

The amount of funds provided under the schemes, State/UT-wise are annexed at **Annexure-I**.

(c) the district-wise number of beneficiaries under the schemes in Odisha are annexed at **Annexure-II**.

Annexure-I**The details of amount provided under POSHAN Abhiyaan during last three years**

(Amount in ₹ lakhs)

SNo	State/UT	Total Central Funds released from 2018-19 to 2020-21
1	Andaman & Nicobar Islands	936.25
2	Andhra Pradesh	25363.32
3	Arunachal Pradesh	2815.88
4	Assam	32948.67
5	Bihar	49365.6
6	Chandigarh	1099.87
7	Chhattisgarh	12137.21
	Dadra Nagar Haveli and	774.31
8	Daman & Diu	686.7
9	Delhi	3327.18
10	Goa	456.04
11	Gujarat	29976.16
12	Haryana	6808.82
13	Himachal Pradesh	10973.21
14	Jammu & Kashmir	9178.53
15	Jharkhand	8154.95
16	Karnataka	14276.52
17	Kerala	10974.73
18	Ladakh	164.59
19	Lakshadweep	427.36
20	Madhya Pradesh	39398.53
21	Maharashtra	58390.84
22	Manipur	4389.99
23	Meghalaya	5073.39
24	Mizoram	2732.96
25	Nagaland	5327.67
26	Odisha	16358.58
27	Puducherry	943.62
28	Punjab	7346.86
29	Rajasthan	23830.57
30	Sikkim	1370.99
31	Tamil Nadu	25931.46
32	Telangana	17906.84
33	Tripura	4135.95
34	Uttar Pradesh	56968.96
35	Uttarakhand	13574.89
36	West Bengal	26751.08
Total		531279.08

Annexure-I Contd.

The details of amount provided under Anganwadi Services scheme during last three years

(Rupees in Lakhs)

Sl.No.	State/UTs	Fund released during 2018-19	
		SNP	ICDS (GENERAL)
1	ANDHRA PRADESH	37353.55	32895.05
2	BIHAR	76987.83	36974.64
3	CHHATTISGARH	24279.95	28735.52
4	GOA	859.5	778.06
5	GUJARAT	32051.56	29206.4
6	HARYANA	7305.22	13276.2
7	JHARKHAND	29083.25	18797.43
8	KARNATAKA	43588.97	43506.22
9	KERALA	10785.38	17058
10	MADHYA PRADESH	64088.78	50633.1
11	MAHARASHTRA	106535.22	56705.31
12	ODISHA	43450.56	33841.79
13	PUNJAB	3744.1	13411.95
14	RAJASTHAN	34950.74	29085.81
15	TAMIL NADU	37271.35	26488.7
16	TELANGANA	22045.61	21257.53
17	UTTAR PRADESH	104579.08	85548.34
18	WEST BENGAL	68046.87	54839.34
19	DELHI	3474.65	5457.19
20	PUDUCHERRY	0	452.11
21	HIMACHAL PRADESH	6976.21	24112.44
22	JAMMU & KASHMIR	2128.5	34361.46
23	UTTARAKHAND	13612.57	18465.2
24	ANDAMAN & NICOBAR	369.94	883.04
25	CHANDIGARH	769.72	634.14
26	D. & NAGAR HAVELI	168.86	354.23
27	DAMAN & DIU	170.08	97.13
28	LAKSHADWEEP	100.26	245.2
29	ARUNACHAL PRADESH	4411.4	7375.84
30	ASSAM	30597.01	49561.1
31	MANIPUR	7134.08	8892.39
32	MEGHALAYA	12364.04	4996.77
33	MIZORAM	1843.36	2493.46
34	NAGALAND	8231.2	3721
35	SIKKIM	450.66	1500.36
36	TRIPURA	7781.78	9406.72
	TOTAL	847591.84	766049.17

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The funds are released to the States/UTs are more than the Approved allocation because of increase in rate of honorarium to the AWWs/AWHs w.e.f 01.10.2018.

SNP- Supplementary Nutrition Programme

(Rupees in Lakhs)

SI.No.	State/UTs	Fund released during 2019-20	
		SNP	ICDS (GENERAL)
1	ANDHRA PRADESH	32726.24	29729.92
2	BIHAR	76100.71	47936.4
3	CHHATTISGARH	20930.7	24932.85
4	GOA	826.38	684.14
5	GUJARAT	33671.97	32422.06
6	HARYANA	4205.09	13106.67
7	JHARKHAND	22959.33	19206.2
8	KARNATAKA	42657.55	31421.97
9	KERALA	14085.21	17534.3
10	MADHYA PRADESH	71534.93	45572.99
11	MAHARASHTRA	78949.43	50087.82
12	ODISHA	49466.82	33428.03
13	PUNJAB	5346.54	13993.14
14	RAJASTHAN	29913.62	28231.53
15	TAMIL NADU	37341.72	25108.19
16	TELANGANA	22519.69	21987.17
17	UTTAR PRADESH	148686.46	82387.61
18	WEST BENGAL	59862.00	51068.97
19	DELHI	4425.64	8573.36
20	PUDUCHERRY	0	453.16
21	HIMACHAL PRADESH	7655.5	16651.3
22	JAMMU & KASHMIR	2341.36	28275.8
23	UTTARAKHAND	13308.15	16103.22
24	ANDAMAN & NICOBAR	327.44	802.54
25	CHANDIGARH	705.52	622.16
26	D. & NAGAR HAVELI	185.75	375.9
27	DAMAN & DIU	139.88	121.59
28	LAKSHADWEEP	55.14	71.84
29	ARUNACHAL PRADESH	2332.96	9472.2
30	ASSAM	49541.69	57539.63
31	MANIPUR	4980.21	10678.57
32	MEGHALAYA	11582.97	6624.75
33	MIZORAM	2041.49	2566.79
34	NAGALAND	7390.27	7636.36
35	SIKKIM	291.42	1636.62
36	TRIPURA	7028.04	8849.84
TOTAL		866117.82	745895.59

(Rupees in Lakhs)

Sl.No.	State/UTs	Fund released during 2020-21	
		SNP	ICDS (GENERAL)
1	ANDHRA PRADESH	37135.93	32145.17
2	BIHAR	85607.81	41451.77
3	CHHATTISGARH	24593.07	25841.06
4	GOA	858.8	1165.27
5	GUJARAT	33671.97	27761.28
6	HARYANA	5919.04	12194.63
7	JHARKHAND	26033.9	19750.86
8	KARNATAKA	41000	27641.75
9	KERALA	13049.61	18941.99
	MADHYA PRADESH		
10	MAHARASHTRA	74405.7	47631.89
11	ODISHA	66330.71	52452.49
12	PUNJAB	50299.05	34353.21
13	RAJASTHAN	4341.15	12687.89
14	TAMIL NADU	34894.46	28231.15
15	TELANGANA	39022.39	22048.8
16	UTTAR PRADESH	21522.15	18408.88
17	WEST BENGAL	139063.6	59495.34
18	DELHI	6539.81	3547.26
19	PUDUCHERRY	0	424.39
	HIMACHAL PRADESH		
21	JAMMU & KASHMIR	6919.79	18632.28
22	UTTARAKHAND	4629.5	24272.52
23	ANDAMAN & NICOBAR	14629.43	17820.82
24	CHANDIGARH	406.43	1119.01
	D. & NAGAR HAVELI		
26	DAMAN & DIU	633.26	491.43
27	LAKSHADWEEP	554.23	1885.98
28	ARUNACHAL PRADESH	90.99	113.44
	ASSAM	3708.17	4420.82
30	MANIPUR	54495.86	52880.27
31	MEGHALAYA	10697.3	6686.14
32	MIZORAM	11648.95	6044.17
33	NAGALAND	2288.18	5104.16
34	SIKKIM	8232.9	6688.44
35	TRIPURA	336.42	2093.06
36	TOTAL	6503.02	8734.45
		896321.89	682513.19

Annexure-I Contd.

The details of amount provided under Pradhan Mantri Matru Vandana Yojana (PMMVY) during last three years

(Rupees in Lakhs)

Sl. No.	State/UT	2018-19 Released	2019-20 Released	2020-21 Released
1	Andaman & Nicobar Islands	41.13	127.03	98.24
2	Andhra Pradesh	14,101.75	10,125.00	1,438.86
3	Arunachal Pradesh	36	0	872.13
4	Assam	817	12,594.97	9,469.37
5	Bihar	1,253.00	10,187.67	31,998.36
6	Chandigarh	248.08	399.34	440.00
7	Chhattisgarh	2,025.85	5,292.96	966.39
8	Dadra & Nagar Haveli	75.85	146.8	29.98
9	Daman & Diu	28.98	103.91	4.15
10	Goa	107.26	140.13	12.14
11^	Gujarat	5,958.97	10,267.92	-
12	Haryana	3,674.84	6,586.80	736.00
13	Himachal Pradesh	1,793.84	3,368.73	773.46
14	Jammu & Kashmir	828.42	3,012.10	750.11
15	Jharkhand	1,453.37	6,338.22	1,627.47
16	Karnataka	6,361.72	11,952.84	3,791.95
17	Kerala	3,514.27	6,418.56	1,528.81
18	Ladakh**	-	-	75.95
19	Lakshadweep	4.44	17.92	5.60
20	Madhya Pradesh	18,581.47	28,515.68	6,277.95
21	Maharashtra	11,795.62	29,413.53	11,310.90
22	Manipur	75	411.51	648.17
23	Meghalaya	102	421.47	508.05
24	Mizoram	294.7	812.1	546.47
25	Nagaland	52	266.85	138.60
26	NCT Of Delhi	795.75	2,687.95	545.52
27	Odisha	383	0	-
28	Puducherry	63.53	159.84	85.49
29	Punjab	1,141.42	3,553.68	1,279.36
30	Rajasthan	9,605.43	9,651.71	10,002.32
31	Sikkim	21	87.99	56.52
32	Tamil Nadu	658	4,620.70	9,339.20
33	Telangana	385	0	-
34	Tripura	96	529.44	755.34
35	Uttar Pradesh	14,216.71	40,556.13	9,927.71
36	Uttarakhand	1,425.66	2,766.00	1,896.64
37	West Bengal	2,938.72	8,768.76	-
	Total	1,04,955.77	2,20,304.24	1,07,937.21

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

^ For those States where Annual UC for FY 2020-21 has not been received, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered

Annexure-I Contd.

The details of amount provided under Beti Bachao Beti Padhao Scheme during last three years

Status of Funds under BBBP for Multi Sectoral intervention in Districts. (Amount Rs. i n Lakhs)

S N o.	State	Total Fund Available/allocated 2018-19	Total Fund Available/allocated 2019-20	Total Fund Available/allocated 2020-21
1	Andhra Pradesh	196.50	200.00	200.00
2	Arunachal Pradesh	170.87	241.65	150.00
3	Assam	25.00	86.65	75.0
4	Bihar	418.00	425.00	389.69
5	Chhattisgarh	49.50	69.61	51.18
6	Goa	3.62	25.00	20.93
7	Gujarat	588.48	710.25	604.34
8	Haryana	536.56	522.67	485.80
9	Himachal Pradesh	252.59	293.48	222.41
10	J&K	422.90	552.67	496.48
11	Leh	25.00	45.73	16.39
12	Jharkhand	313.37	298.95	264.25
13	Karnataka	140.78	125.00	125.00
14	Kerala	23.5	25	25.00
15	Madhya Pradesh	1021.93	1264.41	1111.45
16	Maharashtra	799.74	832.06	722.70
17	Manipur	269.45	398.55	375.00
18	Meghalaya	24.70	67.53	50.00
19	Mizoram	100.00	100.00	75.0
20	Nagaland	295.52	320.33	292.97
21	Odisha	119.63	375.00	346.08
22	Punjab	554.71	941.94	725.28
23	Rajasthan	857.64	886.62	813.15
24	Sikkim	50.00	50.00	25.00
25	Tamilnadu	446.78	324.31	274.56
26	Telangana	217.20	309.42	219.55
27	Tripura	25.00	25.00	25.0
28	Uttar Pradesh	1798.05	1791.82	1394.21
29	Uttarakhand	323.45	638.43	304.74
30	Andaman & Nicobar	25.00	33.27	25.00
31	Chandigarh	20.17	23.50	25.00
32	Dadra Nagar Haveli	16.40	25.00	21.82
33	Daman and Diu	39.06	61.91	46.89
34	NCT DELHI	261.95	218.89	214.77
35	Lakshadweep	24.00	25.00	12.50
36	Puducherry	25.00	25.00	12.50

Annexure-I Contd.

The details of amount provided under OSC scheme during last three years

(Amount in Rs.)

SL	State	2018-19 Released	2019-20 Released	2020-21 Released
1	Andaman and Nicobar Islands	3687641	4159792	3859069
2	Andhra Pradesh	39063148	26099278	21105250
3	Arunachal Pradesh	78202084	13418151	52014408
4	Assam	78695087	80408520	63614400
5	Bihar	30832455	104609180	70966339
6	Chandigarh	930799	1500450	3383756
7	Chattishgarh	66244372	67738483	35320987
8	Dadra and Nagar Haveli and Daman and Diu	50000	7345503	4601200
9	Delhi	0	36255258	18304950
10	Goa	492000	1500450	3000900
11	Gujarat	56269778	67951666	85084669
12	Haryana	47960546	40192416	40443694
13	Himachal Pradesh	10118850	31729794	19805400
14	Jammu and Kashmir	15020425	9639473	22483933
15	Jharkhand	70436941	40853107	69124908
16	Karnataka	59444419	58203580	73508758
17	Kerala	28331849	14090453	23705850
18	Ladakh-UT	0	0	6545042
19	Lakshdweep	0	2091225	1350225
20	Madhya Pradesh	112391390	167092445	104431900
21	Maharashtra	38929425	66998501	64620010
22	Manipur	35722445	24884407	50193815
23	Meghalaya	18639947	37430224	21161595
24	Mizoram	27264535	21870881	17263928
25	Nagaland	45487024	19173411	33590577
26	Odisha	77459998	20934647	93155192
27	Puducherry	4766836	4376136	7201800
28	Punjab	52633488	35183739	48461272
29	Rajasthan	30860275	67711508	56686911
30	Sikkim	3923225	6809569	6601800
31	Tamil Nadu	113995447	71359691	106060397
32	Telangana	58948915	62446827	77573415
33	Tripura	26901349	6001800	15603600
34	Uttar Pradesh	222830497	123193989	228832664
35	Uttrakhand	27225409	22907445	27308659
36	West Bengal	0	9546450	19890150

The details of amount provided under WHL scheme during last three years

(Amount in Rs.)

Sl.No	State	2018-19 Released	2019-20 Released	2020-21 Released
1	Andaman and Nicobar Islands	50,94,565	34,08,000	17,04,000
2	Andhra Pradesh	60,60,357	34,08,000	57,69,877
3	Arunachal Pradesh	81,35,911	61,46,252	39,76,000
4	Assam	16,12,058	61,96,756	64,27,874
5	Bihar	54,94,258	46,50,000	23,25,000
6	Chandigarh	58,92,584	66,26,660	51,11,578
7	Chattishgarh	85,35,423	68,16,000	66,66,682
8	Dadra and Nagar Haveli and Daman and Diu	0	34,08,000	17,04,000
9	Delhi	0	0	0
10	Goa	0	27,71,000	17,04,000
11	Gujarat	89,40,000	46,50,000	23,25,000
12	Haryana	0	22,10,254	17,04,000
13	Himachal Pradesh	0	0	0
14	Jammu and Kashmir-UT	33,82,501	98,38,640	60,06,790
15	Jharkhand	0	0	0
16	Karnataka	0	0	0
17	Kerala	67,65,000	34,08,000	80,73,249
18	Ladakh-UT	0	0	0
19	Lakshdweep	0	0	0
20	Madhya Pradesh	0	0	23,25,000
21	Maharashtra	0	0	0
22	Manipur	0	0	17,04,000
23	Meghalaya	32,70,000	34,08,000	88,08,465
24	Mizoram	85,20,000	34,08,000	68,16,000
25	Nagaland	68,16,000	34,08,000	1,02,24,000
26	Odisha	98,65,173	34,08,000	96,25,478
27	Puducherry	51,08,000	0	0
28	Punjab	27,19,498	34,08,000	17,04,000
29	Rajasthan	0	46,50,000	67,32,957
30	Sikkim	33,80,782	34,08,000	17,04,000
31	Tamil Nadu	46,50,000	46,50,000	23,25,000
32	Telangana	0	1,28,39,001	48,61,468
33	Tripura	0	0	0
34	Uttar Pradesh	88,54,892	46,50,000	1,32,53,502
35	Uttrakhand	57,61,087	60,40,147	17,04,000
36	West Bengal	0	0	0

**The details of amount provided under Child Protection Scheme [CPS] during
last three years**

(Rupees in Lakhs)

Sl. No.	Name of the State	2018-19 Amount released	2019-20 Amount released	2020-21 Amount released
1	Andhra Pradesh	1870.01	1373.53	1827.84
2	Arunachal Pradesh	37.63	1174.11	293.55
3	Assam	3379.63	3363.95	3159.17
4	Bihar	2621.87	1405.39	2203.71
5	Chattisgarh	2151.01	2098.74	2281.81
6	Goa	16.03	19.63	129.9
7	Gujarat	2251.55	2146.27	2590.93
8	Haryana	1387.60	2217.99	2391.14
9	Himachal Pradesh	1342.64	1607.40	1457.39
10	Jammu & Kashmir	2106.94	1225.16	1490.55
11	Jharkhand	1480.26	1845.80	1425.26
12	Karnataka	4022.56	3290.45	2897.87
13	Kerala	1263.77	1519.74	1135.84
14	Madhya Pradesh	2959.23	3052.72	3531.26
15	Maharashtra	3156.52	2449.63	3433.13
16	Manipur	3866.99	3102.72	3468.9
17	Meghalaya	2254.51	2241.71	2014.36
18	Mizoram	2042.28	2530.43	2243.71
19	Nagaland	1787.12	2085.95	2125.64
20	Orissa	4352.44	3541.66	3302.54
21	Punjab	1244.17	722.00	558.41
22	Rajasthan	3584.72	3195.88	3221.96
23	Sikkim	379.25	662.51	612.81
24	Tamil Nadu	7895.14	14915.36	9636.91
25	Telangana	1329.23	1726.38	431.61
26	Tripura	885.77	879.61	1075.65
27	Uttar Pradesh	7834.39	4277.72	5235.63
28	Uttarakhand	1344.40	918.58	712.37
29	West Bengal	2372.13	2815.10	4375.63
30	Andaman & Nicobar Island	218.85	329.62	282.97
31	Chandigarh	577.58	0.00	169.21
32	Dadra & Nagar Haveli	11.24	193.97	55.96
	Daman & Diu	18.42	141.79	
33	Delhi	1007.39	972.86	656.76
34	Lakshadweep	0.00	0.00	0
35	Ladakh			153.18
36	Puducherry	398.43	501.96	393.97
Total		73451.70	74546.32	70977.53

Annexure-I Contd.

The details of amount provided under Scheme for Adolescent Girls during last three years

(Rupees in Lakhs)

S No	State/UT	2018-19 Released	2019-2020 Released	2020-21 Released
1	Andhra Pradesh	1011.98	127.39	11.28
2	Arunachal Pradesh	0	33.71	1.11
3	Assam	0	488.62	1919.17
4	Bihar	25.54	582.91	2.94
5	Chattisgarh	768.89	48.4	121.13
6	Goa	0.4	43.1	0.02
7	Gujarat	4984.65	1852.8	870.58
8	Haryana	37.41	70.56	0
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	560.39	46.53	23.04
11	Jharkhand	0	254.39	33.01
12	Karnataka	923.76	1253.33	20.31
13	Kerala	289.74	1.08	1.61
14	Madhya Pradesh	5442.4	1068.55	213.75
15	Maharashtra	3707.84	742.83	48.48
16	Manipur	0	96.86	9.12
17	Meghalaya	12.55	1278.81	4.06
18	Mizoram	69.32	13.56	2.78
19	Nagaland	214.3	223.29	187.76
20	Odisha	866.77	72.6	29.69
21	Punjab	26.3	0	4.67
22	Rajasthan	0	0	58.94
23	Sikkim	0	0	0.04
24	Tamil Nadu	0	95.48	1.23
25	Telangana	107.49	151.54	29.69
26	Tripura	19.16	32.27	15.76
27	Uttar Pradesh	1000.35	1827.57	410.88
28	Uttarakhand	0	0	20.31
29	West Bengal	101.85	126.72	31.71
30	Andaman & Nicobar	0	0	0.02
31	Chandigarh	1.34	2.46	0.2
32	Daman & Diu	4.53	0	0
	D & NH	4.28	0	0.02
33	Delhi	320.48	12.84	8.73
34	Lakshdweep	3.11	0.04	0.01
35	Pondicherry	1.63	0	0.01
36	Ladakh			0
	TOTAL	20506.46	10548.24	4082.06

Annexure I Contd.

The details of amount provided under Swadhar Greh scheme during last three years

(Rupees in Lakhs)

S. No.	States/UTs	Amount Released/ allocated during year 2018-19	Amount Released/allocated during year 2019-20	Amount Released/allocated during year 2020-21
1	Andhra Pradesh	-	190.93	0
2	Assam	152.60	143.51	0
3	Andaman & Nicobar Island	7.27	7.27	3.96
4	Arunachal Pradesh	18.05	9.69	10.48
5	Bihar	0	0	0
6	Chandigarh	6.64	7.99	8.45
7	Chhattisgarh	30.25	22.95	22.89
8	Dadra & Nagar Haveli	0	0	0
9	Daman & Diu	0	0	0
10	Delhi	16.10	18.38	13.10
11	Gujarat	0	18.31	15.26
12	Goa	0	0	0
13	Haryana	3.39	0	0
14	Himachal Pradesh	0	5.45	3.35
15	Jharkhand	0	18.17	0
16	Jammu & Kashmir	36.20	38.87	27.76
17	Karnataka	274.35	221.67	301.31
18	Kerala	69.59	32.26	71.11
19	Lakshadweep	0	0	0
20	Madhya Pradesh	46.09	162.05	53.01
21	Maharashtra	0	0	0
22	Mizoram	81.09	71.97	0
23	Manipur	424.30	267.08	313.74
24	Meghalaya	0	0	36.36
25	Nagaland	25.69	13.08	0
26	Odisha	456.79	286.73	642.96
27	Punjab	8.00	9.58	0
28	Puducherry	20.06	7.99	21.17
29	Rajasthan	0	87.19	0
30	Sikkim	6.72	10.64	10.47
31	Tamil Nadu	409.75	160.12	432.35
32	Telangana	116.09	299.16	205.26
33	Tripura	46.23	26.17	84.60
34	Uttar Pradesh	0	0	0
35	Uttarakhand	0	0	0
36	West Bengal	0	0	155.67

Annexure I Contd.

The details of amount provided under Ujjawala scheme during last three years

(Rupees in crore)

S.No.	States/UTs	2018-19 Fund released	2019-20 Fund released	2020-21 Fund released
1	Andhra Pradesh	-	-	-
2	Arunachal Pradesh	-	-	-
3	Assam	-	1.93	-
4	Andaman and Nicobar (UT)	-	-	-
5	Bihar	-	-	-
6	Chandigarh	-	-	-
7	Chhattisgarh	0.10	0.34	0.30
8	Dadra & Nagar Haveli	-	-	-
9	Daman & Diu	-	-	-
10	Delhi	-	-	-
11	Goa	-	-	0.02
12	Gujarat	0.25	-	-
13	Haryana	-	-	-
14	Himachal Pradesh	-	-	-
15	Jammu & Kashmir	-	-	-
16	Jharkhand	-	0.14	-
17	Karnataka	-	-	1.24
18	Kerala	-	0.28	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	-	-	-
21	Maharashtra	-	-	-
22	Manipur	1.11	2.89	4.37
23	Mizoram	0.12	0.10	-
24	Meghalaya	-	-	-
25	Nagaland	0.10	0.19	0.22
26	Odisha	0.20	1.46	1.01
27	Punjab	-	-	-
28	Puducherry	-	-	-
29	Rajasthan	-	-	-
30	Sikkim	-	0.10	-
31	Tamil Nadu	0.32	0.52	-
32	Telangana	0.37	0.37	0.74
33	Tripura	-	-	-
34	Uttar Pradesh	-	-	-
35	Uttrakhand	-	0.21	-
36	West Bengal	-	-	-

Annexure I Contd.

The details of amount provided under Working Women Hostel scheme during last three years

(Amount: in(Rs.) Lakhs)

S. No.	State/ UTs	2018-19 Funds Sanctioned/ allocated/released	2019-20 Funds Sanctioned/ allocated/released	2020-21 Funds Sanctioned/ allocated/released
1	Andhra Pradesh	476.93	146.49	-
2	Arunachal Pradesh	116.76	-	-
3	Assam	7.77	-	7.76
4	Bihar	-	-	-
5	Chhattisgarh	-	-	-
6	Goa	-	-	-
7	Gujarat	-	-	-
8	Haryana	-	-	-
9	Himachal Pradesh	-	111.86	-
10	Jammu & Kashmir	-	-	-
11	Jharkhand	-	-	-
12	Karnataka	-	482.5	-
13	Kerala	252.56	901.5	-
14	Madhya Pradesh	244.03	-	-
15	Maharashtra	161.43	-	39.89

16	Meghalaya	-	-	-
17	Mizoram	170.62	136.50	-
18	Manipur	915.51	169.49	990.61
19	Nagaland	419.58	244.24	223.67
20	Orissa	-	-	-
21	Punjab	-	136.50	-
22	Rajasthan	-	-	-
23	Sikkim	-	-	-
24	Tamil Nadu	-	-	392.18
25	Telangana	268.91	746.10	-
26	Tripura	-	-	-
27	Uttarakhand	-	-	-
28	UP	-	-	-
29	West Bengal	-	-	-
30	Chandigarh	-	-	-
31	Delhi	-	-	300.18*
32	Pondicherry	-	-	-

*These funds were released for the renovation & property tax for the working women hostel located at JasolaVihar, New Delhi.

Annexure-II**No. of beneficiaries under various Schemes in the State of Odisha**

S.No.	Name of Scheme	No. of beneficiaries	
1.	Anganwadi Services	APPENDIX-I	
2.	Pradhan Mantri Matru Vandana Yojana (PMMVY)	Not implemented in Odisha	
3.	One Stop centre and Universalization of Women Helpline	APPENDIX-II	
4.	Child Protection Services Scheme	APPENDIX-III	
5.	Scheme for Adolescent Girls	13082	
6.	Swadhar Greh	1667	
7.	Ujjawala	310	
8.	Working Women Hostel	No. of Working Women	1725
		No. of Children in Day Care Centre	115

APPENDIX-I

Details of district-wise number of beneficiaries under Anganwadi Services Scheme in Odisha (as on October-2021)

S. No.	District	Reporting AWCs	Supplementary Nutrition Programme					Pre School Education		
			Children (6m to 3yr)	Children (3yr to 6 yr)	Total Children (6m to 6yr)	Pregnant women and Lactating mother	Total Beneficiaries (Children+PW&LM)	Boys (3 to 6 yr)	Girls (3 to 6 yr)	Total PSE (3 to 6 yr)
1	ANUGUL	1684	48892	44426	93318	19938	113256	8649	8222	16871
2	BALANGIR	2675	76561	65565	142126	29672	171798	18565	18010	36575
3	BALESHWAR	4167	88150	93328	181478	32819	214297	39165	37700	76865
4	BARGARH	2899	53259	51552	104811	21137	125948	19363	18358	37721
5	BHADRAK	2435	54895	54800	109695	20505	130200	15198	14487	29685
6	BOUDH	725	17180	17338	34518	6908	41426	628	604	1232
7	CUTTACK	3318	77009	65460	142469	29034	171503	31053	29282	60335
8	DEOGARH	797	13073	14763	27836	5000	32836	5390	5185	10575
9	DHENKANAL	2207	45661	43623	89284	18057	107341	22328	20578	42906
10	GAJAPATI	2375	28653	30079	58732	11484	70216	13734	13366	27100
11	GANJAM	5153	165088	133629	298717	69707	368424	64701	62658	127359
12	JAGATSINGHAPUR	1840	32729	30515	63244	11261	74505	14839	14153	28992
13	JAJAPUR	2807	70274	71569	141843	26306	168149	23461	22761	46222
14	JHARSUGUDA	957	18008	14900	32908	6759	39667	7345	7140	14485
15	KALAHANDI	2265	71486	83297	154783	30405	185188	6732	6578	13310
16	KANDHAMAL	2102	38260	40962	79222	15615	94837	16011	15618	31629
17	KENDRAPARA	2147	53301	48807	102108	18726	120834	18955	18433	37388
18	KENDUJHAR	3257	84443	86768	171211	30981	202192	36889	36084	72973
19	KHORDHA	2554	66190	52917	119107	24585	143692	20789	19457	40246
20	KORAPUT	3264	73262	77851	151113	31040	182153	26324	26531	52855
21	MALKANGIRI	1250	32223	36485	68708	14896	83604	17137	16978	34115
22	MAYURBHANJ	4960	99692	113846	213538	38384	251922	37759	36823	74582
23	NABARANGPUR	2221	68569	71817	140386	28917	169303	26158	25738	51896
24	NAYAGARH	1584	32546	31724	64270	11916	76186	13429	11520	24949
25	NUAPADA	1362	30828	37270	68098	12227	80325	5307	5194	10501
26	PURI	2599	52451	48985	101436	19452	120888	25055	23379	48434
27	RAYAGADA	1947	50999	53181	104180	22090	126270	13060	12806	25866
28	SAMBALPUR	1858	35390	32438	67828	13693	81521	12748	12450	25198
29	SONEPUR	1556	24516	22774	47290	9994	57284	10558	10481	21039
30	SUNDARGARH	3809	66869	60981	127850	23435	151285	16174	15958	32132
Total		72774	1670457	1631650	3302107	654943	3957050	587504	566532	1154036

APPENDIX-II

Details of district-wise number of beneficiaries under OSC scheme and calls under WHL scheme in Odisha

S. No.	District	Since operationalization of OSC till 31.12.2021
1.	Angul	148
2.	Balasore	218
3.	Bargarh	194
4.	Bhadrak	258
5.	Bolangir	212
6.	Boudh	84
7.	Cuttack	363
8.	Deogarh	239
9.	Dhenkanal	336
10.	Gajapati	203
11.	Ganjam	333
12.	Jagatsinghpur	188
13.	Jajpur	326
14.	Jharsuguda	195
15.	Kalahandi	76
16.	Kandhamal	110
17.	Kendrapara	154
18.	Keonjhar	148
19.	Khurda	1414
20.	Koraput	120
21.	Malkanagiri	358
22.	Mayurbhanj	334
23.	nabrarangpur	146
24.	Nayagarh	89
25.	Nuapada	143
26.	Puri	119
27.	Rayagada	138
28.	Sambalpur	489
29.	Subarnapur	75
30.	Sundargarh	270
Calls under WHL scheme upto 30.09.2021		
	WHL Odisha	74253

APPENDIX-III

Details of district-wise number of beneficiaries under CPS scheme in Odisha

S. No.	Name of District	Number of Beneficiaries
1	Angul	161
2	Balasore	1010
3	Bolangir	105
4	Baragarh	175
5	Bhadrak	409
6	Boudh	80
7	Cuttack	675
8	Deogarh	57
9	Denkanal	132
10	Gajapati	60
11	Ganjam	472
12	Jagatsingpur	137
13	Jajpur	95
14	Jharsuguda	57
15	Kalahandi	290
16	Kandhamal	620
17	Kendrapara	189
18	Keonjhar	298
19	Khurda	385
20	Koraput	177
21	Malkangiri	50
22	Mayurbhanj	184
23	Nawarangpur	135
24	Nayagarh	32
25	Nuapada	176
26	Puri	363
27	Rayagada	200
28	Sambalpur	135
29	Subarnapur	58
30	Sundargarh	475
	Total	7392